

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3819  
ANSWERED ON:30.07.2009  
DAHEJ-VIJAIPUR PIPELINE PROJECT  
Mahajan Smt. Sumitra

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the original date fixed for commencement and completion of commercial supplies from the GAIL India Ltd. Dahej-Vijaipur Pipeline (DVPL-II) upgradation project;
- (b) whether the guidelines of Central Vigilance Commission are being followed in the procurement process for this project;
- (c) if so, whether MOUs have been signed for the supply of gas from the above pipeline;
- (d) if so, whether the project has met or shall be able to meet its obligations of commencement;
- (e) whether there is any delay in execution of the project;
- (f) if so, the probable extents of penalties those might be imposed by the buyers and gas suppliers on GAIL in case this delay is not curbed in time; and
- (g) the monthly loss estimated by GAIL in case of delay in completion of this project beyond the date of obligation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a): According to Feasibility Report for DVPL-II upgradation project of GAIL (India) Ltd., October 2010 is fixed for commencement and completion of commercial supplies for Phase I.
- (b): Yes, Madam.
- (c): Gas supply of around 10 million standard cubic metre per day (mmscmd) is envisaged for Pragati Power Corporation Ltd., Bawana, North Delhi Power Ltd. Rithala and other designated consumers of KG D6 gas.
- (d) & (e): The scheduled date for completion of the Project is October 2010. According to information provided by GAIL, it is making all efforts to meet the targeted schedule of project completion.
- (f) & (g): No penalties are envisaged, as the pipeline is expected to be completed by October 2010.